

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JUNE 2025**

SL No.	Nature	Opening balance as on 01.06.2025	Inst/Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency 30.06.2025	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	35	0	1		1			2	2	34	2
2	WA	207	67	3		70			88	88	189	
3	WPC	9942	605	12	15	632	13		875	888	9686	67
4	WPL	1067	35			35	17		15	32	1070	8
5	WPS	16476	2863	12	1	2876	10		2178	2188	17164	240
6	WPT	743	11			11			5	5	749	1
7	WPCR	107	55			55			63	63	99	1
8	WPPIL	138	8			8			9	9	137	
9	WP 227	1635	94	1	3	98	1		172	173	1560	8
10	WPHC	1	4			4			4	4	1	
A	TOTAL (1 to 10)	30351	3742	29	19	3790	41	0	3411	3452	30689	327
1	FA	2980	14	4	1	19	2		18	20	2979	11
2	FAM	231	2		1	3			9	9	225	7
3	FA(MAT)	883	35			35	2		16	18	900	
4	SA	6608	68	2		70	1		17	18	6660	12
5	MA	447	15	1		16	2		24	26	437	6
2	MAC	10466	232	5		237	1		328	329	10374	256
7	CR	201	29	1		30	4		16	20	211	7
8	MCC	511	100	1		101	2		126	128	484	2
9	COMP APPEAL	1				0				0	1	
10	COMP PET	11				0				0	11	
11	EP	12				0				0	12	
12	TPC	69	16			16			19	19	66	
13	CONT	1081	134	1		135	1		46	47	1169	
14	ITA	0				0				0	0	
15	ARBA	280	5			5			4	4	281	4
16	ARBAP	12				0				0	12	
17	ARBR	26	6			6			1	1	31	
18	TAXC	337	25	4		29	2		57	59	307	
19	REVP	171	27			27			30	30	168	
20	CVLREF	0				0				0	0	
B	TOTAL (1 to 19)	24327	708	19	2	729	17	0	711	728	24328	305
	TOTAL (A+B)	54678	4450	48	21	4519	58	0	4122	4180	55017	632
MAIN CRIMINAL CASES												
1	CRREF	1	0			0			1	1	0	
2	CRA	13817	208			208			314	314	13711	137
3	CRR	5579	124		4	128			673	673	5034	401
4	MCRC	728	869			869			836	836	761	
5	MCRCA u/s 482 B.N.S.S.	51	141			141			150	150	42	
6	CONTR	3	0		1	1			2	2	2	
7	CRMP	4007	275	1		276	4		410	414	3869	13
8	TPCR	6	3			3			3	3	6	
9	ACQA	3753	24	2		26			286	286	3493	82
C	TOTAL (1 to 9)	27945	1644	3	5	1652	4	0	2675	2679	26918	633
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		82623	6094	51	26	6171	62	0	6797	6859	81935	1265
PENDENCY INCREASE/ DECREASE		82623	DECREASE (-688)								81935	

Over 5 Years Pendency as on 01.06.2025	Over 5 Years restored and backlog Instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.06.2025	Over 5 Years Decrease Pendency during the month
28193	29	1265	26957	-1236

(Signature)
(KHILAWAN RAM RIGRI)
REGISTRAR (JUDICIAL)